

ulate specific Technology Missions in this context. A Mission oriented approach has already been successfully followed in some sectors like Atomic Energy, space, etc.

Schemes under Socio-Economic Programme for Employment of Women

3484. DR. PHULRENU GUHA : Will the Minister of WELFARE be pleased to state :

(a) the schemes under Central Social Welfare Board sanctioned for Socio-Economic Programme in 1981-82, and 1982-83 in West Bengal; and

(b) the number of women working under each scheme during 1985-86 after taking training and after one year working ?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI GIRIDHAR GOMANGO) : (a) Under the Socio-Economic Programme a variety of income generating units are assisted for gainful employment and self-employment to needy and poor women as also the physically handicapped. In West Bengal during 1981-82 and 1982-83 the number of units assisted were 75 and 61 respectively.

(b) Not available.

[*Translation*]

Tribal Sub Plan for Gujarat in the Seventh Plan

3485. SHRI C.D. GAMIT : Will the Minister of WELFARE be pleased to state :

(a) the provisions made in the Seventh Five Year Plan for tribal sub-plans in Gujarat and the details thereof;

(b) the details of the amount likely to be provided; and

(c) the specific schemes proposed for the upliftment of primitive tribes and the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI GIRIDHAR GOMANGO) : (a) and (b). A statement showing the proposal of the Gujarat Government for the Tribal sub-Plan during the Seventh Plan is annexed. The total provision for the Tribal sub-Plan approved by the Planning Commission is Rs. 540.01 crores.

(c) Schemes for the Upliftment of Primitive Tribes include development of 'Kyari' lands, supply of fruit grafts and plants, bullocks and bullock carts, milch animals, goats, poultry development etc. Schemes under the forestry sector include collection of minor forest produce, grass cutting and bailing, supply of forest wood and characoal etc. Under the Education Sector, schemes to provide incentives to parents of primitive tribes children by giving foodgrains to the family, supplying books, uniforms and other educational aid are included. Drinking water wells are taken up under Public Health and Nutrition Programme. Schemes under irrigation, cooperation, rural electrification, housing, employment and training and art and culture have also been devised. A sum of Rs. 72.30 lakhs was provided as Special Central Assistance to the Government of Gujarat during 1980-85 for the development of primitive tribes.

Statement

Tribal Area Sub-Plan Seventh Five Year 1985-90

(Rs. in lakhs)

S. No.	Name of the Sector	Total TSP outlay 1985-90 proposed by State Govt.
1	2	3
1.	Agriculture and Allied Services	12,067.73
2.	Rural Development	2,216.95

1	2	3
3.	Co-operation	1,203.80
4.	Irrigation and Flood Control	8,292.05
5.	Power Development	1,523.00
6.	Industries and Minerals	2,750.00
7.	Transport and Communication	4,200.00
8.	Social and Community Services	12,809.08
9.	Economic Services	502.00
10.	General Services	3,932.54
11.	Mid-day Meals	8,250.00
12.	Scientific Services and Research	—
13.	Nucleus Budget	2,553.00
TOTAL		Rs. 60,300.15

[English]

Setting up of Electronic Industry

3486. KUMARI PUSHPA DEVI : Will the PRIME MINISTER be pleased to state :

(a) whether Government have a proposal to set up some Electronic Industry in the country in collaboration with Singapore;

(b) whether any such proposal has come from Singapore; and

(c) what other steps are proposed to be taken for the growth of Electronic Industry in the country ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ V. PATIL) : (a) and (b) The proposal by a Non-Resident Indian (NRI) from Singapore for setting up of Electronic Industry is under process.

(c) The steps proposed to be taken for the growth of Electronic Industry in

the country are given in the attached statement.

Statement

Government has taken a Number of steps to formulate now promotional policy to accelerate the growth of electronics in the country. The basic thrust of new policy is in the following direction :

- (1) A general liberalisation of licensing policy, with emphasis on promotion rather than on regulation.
- (2) Where controls are unavoidable, as a general rule, resort will be taken to fiscal controls, in preference to physical controls.
- (3) By and large, there will be no upper limit on capacity and no restriction on a sectoral nature like large scale, small scale, private sector, public sector, etc. except where specific reservations are made on very special considerations.
- (4) Volume production at the economic level, with contemporary